

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:5359
ANSWERED ON:29.04.2002
CONSTRUCTION OF HOSPITAL FOR CIL AND ITS SUBSIDIARIES
RAVINDRA KUMAR PANDEY

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether there is any proposal for construction of hospital for Coal India Limited (CIL) and its subsidiary companies particularly Central Coal fields Limited (CCL), Bharat Coking Coal Limited (BCCL) and Eastern Coalfields Limited (ECL);
- (b) if so, the details thereof;
- (c) the medical expenses incurred by each subsidiary companies during the last three years and the current year;
- (d) whether huge amount is incurred by these companies for medical treatment of officers and staff and reimbursement of medical bills of private hospitals; and
- (e) if so, the details thereof?

Answer

MINISTER OF COAL & MINES (SHRI RAM VILAS PASWAN)

(a): No, Sir.

(b): Not applicable.

(c): Medical expenses incurred by the above three subsidiary companies of Coal India Limited during the last three years are given below:-

(RUPEES IN CRORES)

COMPANY (EXP.)	1998-99 (EXP.)	1999-2000 (EXP.)	2000-2001
ECL	8.99	9.68	11.82
BCCL	69.00	69.58	74.91
CCL	9.19	9.99	22.67

Expenditure for the year 2001-02 is yet to be audited/finalise.

(d): The expenditure on Medical Treatment of officers and staff and reimbursement of bills is not hugh. As per existing practice for certain disease/ operation where facilities are not available in company Hospitals, Patients are referred to recognized/ approved Hospital for treatment. Reimbursement is made only for referred cases for treatment in private Hospital as per entitlement.

(e): Amount of expenses incurred towards reimbursement of medical expenses for outside treatment including private hospitals for last three years are given below: -

(FIGS. IN CRORES)

COMPANY	1998-99	1999-2000	2000-2001
ECL	4.50	4.67	5.74
BCCL	4.99	5.70	6.44
CCL	4.27	4.67	4.00